

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

4(ND)14

**CORAM:**

**PRESENT: DR. V.K. SUBBURAJ**  
**HON'BLE MEMBER(T)**

**MR. R. VARADHARAJAN**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 03.06.2019.**

**NAME OF THE COMPANY: Ashok Kumar Agarwal & Anr. V/s. M/s.  
Karmyogi Homes Pvt. Ltd. & Ors.**

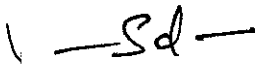
**SECTION OF THE COMPANIES ACT: 397/398**

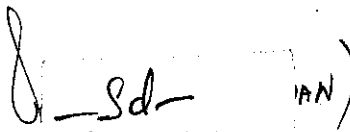
<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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<b>Present:</b>		Advocate for the petitioner.		
		Advocate for the Respondent.		

**ORDER**

Post the matter on 31.07.2019.

  
**(Dr. V.K. Subburaj)**  
**Member (T)**

  
**(R. Varadharajan)**  
**Member (J)**